

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.07.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs	Rhea Verma	Sanjib Kumar Mohanty

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 108 of 2020	Vamsidhar Maddipatla & Anr. Vs. Teckbond Laboratories Pvt. Ltd. & Ors.	R.V. Yogesh	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Anjali Sharma-R1 Aanchal Tikmani- R2 to R4
3.	Comp. App. (AT) No. 82 of 2020	Baby Mathew & Anr. Vs. Mar Jacob Thoomkuzhy & Ors.	Manisha Chaudhary	Manoj Menon-R1 to R4

For Hearing

4.	Comp. App (AT) (Ins) No. 212 of 2020	Harish Amilineni Vs. Rajkumar Brothers and Production Pvt. Ltd. & Anr.	S. Jalan	Abhishek Kumar Tripathi-R1 Atif Rahman-RP
5.	Comp. App. (AT) (Ins) No. 260 of 2020	Punjab National Bank Vs. Mittal Corp Ltd.	Ankit Raj	Anju Jain
6.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala

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